

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 1172/2016
CA NO.

CORAM:


PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S.K MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 09.03.2017

NAME OF THE COMPANY: Barnet India Pvt. Ltd.
Vs
Deltronix India Ltd.


SECTION OF THE COMPANIES ACT: 433(e)&439

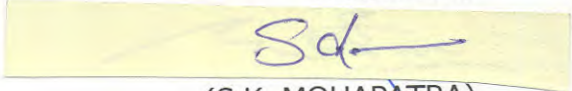
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	SHRUTI MUNJAL,	ADVOCATE	PETITIONER	

ORDER

Learned counsel for the petitioner seeks and is granted two weeks time to file necessary information under the IBC in terms of notification dated 07.12.2016.

List again on 30.03.2017.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(S.K. MOHAPATRA)
MEMBER (T)